

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 67 OF 2019 &  
IA NO. 517 OF 2019**

**Dated : 30<sup>th</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**M/s Olam Agro India Pvt. Limited**

**...Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s)

: Mr. Hemant Singh  
Mr. Nishant Kumar  
Mr. Lakshyajit Singh

Counsel for the Respondent(s)

: Mr. Sudhanshu S. Choudhari  
Ms. Surabhi Guleria  
Mr. Yogesh Kolte  
Ms. Nandini Singla for R-2

**ORDER**

To hearing the application for interim relief, list the matter  
on **18.07.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*mk/pk*